

(b) whether the claim payment is exceeding the amount of premium;

(c) whether Government propose to increase the premium rates therefor;

(d) if so, the details thereof; and

(e) if not, how this loss will be made up?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Motor Insurance premium and claims statistics are not maintained by the general insurance industry according to make of the vehicles and as such, the required information is not available separately for Maruti Cars and Vans.

(c) to (e). The motor insurance premium for various types of vehicles has been revised upwards w.e.f. 1.4.90. The increase in the case of private cars including Maruti Cars and Vans works out to about 4.95% on average.

[English]

Land Lord/Tenant Disputes Pending in Lower Courts in Delhi

8381. SHRI RADHA MOHAN SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of land lord/tenant dispute cases pending in the lower Courts at Tis Hazari Delhi;

(b) the reasons for which such cases continue to remain pending for long; and

(c) the steps Government propose to take for quick disposal of these cases in the interest of speedy justice?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) As on 31.12.1989, 18941 land lord/tenant dispute cases were pending in the Courts of Rent/Addl. Rent Controllers in Delhi.

(b) Pendency of cases is due to several complex factors.

(c) It is proposed to create additional posts in the Delhi Judicial Service with ancillary staff to clear the arrears in the subordinate courts in Delhi.

Export of Marine Products

8382. PROF. P.J. KURIEN: Will the Minister of COMMERCE be pleased to state:

(a) the export of marine products during 1989-90;

(b) whether any new measures are proposed to be taken to further increase their exports during 1990-91; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGK SHREEDHARAN): (a) The export of marine products during 1989-90 is of the order of Rs. 622. 46 crores (provisional).

(b) and (c). Yes, Sir. The new measures taken to further increase export of marine products during 1990-91 are:

i) Reduction of import duty on 'Prawn feed' to 25%.

ii) Reduction of import duty on certain Machineries for seafood processing to 35%.

iii) Placing of the items 'Prawn Feed' and Fish-meal' under Advance li-

censing Scheme.

- iv) Placing of a number of seafood processing Machineries under O.G.L. of Import-Export Policy; and
- v) Organising Buyer-Seller meets in Japan and West Europe, by the MPEDA.

Opening of NABARD Offices

8383. SHRI N.J. RATHVA:
SHRI H.C. SRIKANTAI AH:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) plans to open over 100 offices during the year 1990-91; and

(b) if so, the names of places where these offices will be opened, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that it has decided to open its offices in 86 districts in different States during 1990-91. The details are given below in the Statement.

STATEMENT

<i>Name of the State</i>	<i>District offices to be opened during 1990-91</i>
1	2
Andhra Pradesh	1. Srikakulam 2. Nellore 3. Mahabubnagar 4. Krishna 5. Khammam 6. Anantpur 7. Chittoor
Assam	1. Karbianglong 2. Jorhat 3. Goalpara 4. Dibrugarh
Bihar	1. East Champaran